

Present:

**Sri S.K. Kabra
Addl. District Judge (FTC)
Dibrugarh.**

Money Execution (Arb.) Case No. 12 of 2020


Order

29.04.2022

A petition bearing No. 382/2022 is filed on behalf of D.H. seeking some more time to produce original arbitral award.

Record reveals that several opportunities have been granted to the D.H. However, no original award is produced.

In view of the same I dismiss the petition bearing No.382/2022 and consequently the present execution petition is dismissed for non-prosecution. However, D.H. is granted liberty to file fresh execution petition along with original arbitral award, if so desires, subject to law of limitation.


Addl. District Judge, (FTC)
Dibrugarh